

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

39. C.P.(IB)-2704(MB)/2019

CORAM :SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **28.01.2020**

NAME OF THE PARTIES:-Ulric Francis Sequeira & Anr

V/s

Richa Homes Pvt Ltd

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Counsel for the respondent set ex-parte. List this matter on 29.01.2020
for argument.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)

/SKS/